NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



12. hours

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : CP/645/(IB)/CB/2017 NAME OF THE PETITIONER(S) : TVS DYNAMIC GLOBAL SERVICES LTD NAME OF THE RESPONDENT(S) : E L FORGE LTD UNDER SECTION : 9 RULE 6 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM

V.P. Raman

2. P.R. Vardana Por Anoudh trishnan

Coursel for Respondent Coursel for Petitoener

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that he is not disputing the liability of the outstanding debt claimed by the Petitioner. He prayed for time to file the schedule for payment and also to bring one DD to show the bona-fide. At request, time is enlarged. Put up on 12.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk